

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.2251/2015**

this the 28<sup>th</sup> day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Brijesh Kumari (Code 150/12, 176/14)

Age-41

PGT Pol. Science Female

(Roll No.34003443) under SC Category

D/o Shri Shiv Singh

Flat No.140, Pocket-7, Sector 12

Dwarka

New Delhi :110 059.

... Applicant

(By Advocate :Mr. Gyanendra Singh)

**Versus**

1. The Chairman  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi.  
FC-18, Institutional Area  
Karkardooma  
Delhi – 110 032.
2. The Secretary  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma  
Delhi – 110 032.
3. Dy. Secretary (CC-I)  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma  
Delhi – 110 032. ....Respondents

(By Advocate : Mrs. Sumedha Sharma)

**ORDER (ORAL)****Mr. S.N. Terdal, Member (J)**

The prayer of the applicants in this OA is for issuing of admit cards and to permit them to appear in the examination process. Learned counsel for the respondents submits the since the applicants have been allowed to appear in the examination, nothing remains to be adjudicated in this matter. Hence, the OA is disposed of. No order as to costs.

**(A.K.Bishnoi)  
Member (A)****(S.N. Terdal)  
Member (J)**

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